

गौमांस का निर्यात

326. **श्री ओंकार सिंह लखावत:** क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या भारत से विदेशों को गौमांस का निर्यात किया जाता है; यदि हां तो कितनी मात्रा में और उससे कितनी आय अर्जित की जाती है;

(ख) गत तीन वर्षों के दौरान गौवंश संवर्धन हेतु सरकार की विशेष योजनाओं में कितनी धनराशि व्यय की गई; और

(ग) क्या सरकार गौ संवर्धन करने गौहत्या पर पूर्ण प्रतिबंध लगाने हेतु प्रयास कर रही है; यदि हां, तो इन प्रयोजनों का ब्यौरा क्या है?

कृषि मंत्रालय में राज्य मंत्री (डा. एस.

वेणुगोपालाचारी): (क) जी, नहीं। गाय के मांस को विदेशों को निर्यात नहीं किया जाता है।

(ख) गोपशु और भैंस प्रजनन संबंधी सरकार की विशेष योजनाओं पर गत तीन वर्षों के दौरान हुए खर्च का विवरण विवरण में दिया गया है। (नीचे दिखिए)

(ग) जी, हां। गोपशु और भैंस प्रजनन के लिए सरकार के प्रयास जारी रहेंगे ताकि स्वदेशी गोपशु और भैंस नस्लों का संरक्षण किया जा सके, गुणवत्ता प्रजनन आदानों के अंतर्गत कवरेज को बढ़ाया जा सके और केन्द्रीय गोपशु प्रजनन फार्मों और प्रजनन क्षेत्रों से उच्च स्तरीय सांडों को उपलब्ध कारया जा सके। पशु वध पर पूर्ण प्रतिबंध लगाने का कोई प्रस्ताव सरकार के पास नहीं है।

विवरण

गोपशु और भैंस प्रजनन के लिए सरकार की विशेष योजनाएं

क्रम सं.	योजना का नाम	क्रम सं.	योजना का नाम खर्च की गई राशि (लाख रुपये में)	
			1994-95	1995-96 1996-97 (अनुत्तिव)
1.	केन्द्रीय गोपशु प्रजनन फार्म	307.45	365.83	444.75
2.	केन्द्रीय हिमालय वीर्य उत्पादन और प्रशिक्षण संस्थान	78.91	84.82	59.22
3.	राष्ट्रीय सांड उत्पादन कार्यक्रम	599.00	498.05	395.74
4.	हिमालय वीर्य प्रौद्योगिकी विस्तार	398.84	528.96	529.00
5.	संतति परीक्षण कार्यक्रम	100.00	82.85	77.38
6.	आयातित प्रजनन क्षेत्रों का पशुयुग्म पंजीकरण	64.00	75.47	91.00
7.	विशेष पशुधन प्रजनन कार्यक्रम	—	1.47	10.00
		1548.20	1637.45	

Action Plan to Enable Farmers to Face International Competition

327. **SHRI AKHILESH DAS:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to implement an action plan to enable Indian farmers to face international competition;

(b) if so, the details thereof and the steps to improve the productivity of items

like maize, sorghum soyabean, pulses, cocounut, clove and spices;

(c) whether Government are planning a phase-out schedule for lifting import curbs on farm goods; and

(d) if so, what are the safeguard provisions?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI): (a) and (b) The Government of India is implementing a number of Central/ Centrally Sponsored Programmes to help the farmers in improving the quality and productivity of crops, so as to reduce cost

of production to enable them to face international competition. These include Integrated Cereal Development Programmes Coarse Cereals, Wheat and Rice, Intensive Cotton Development Programme, Special Jute Development Programme, Sustainable Development of Sugarcane based Cropping System, Accelerated Cereal Development Programme Maize, Oilseeds Production Programme, National Pulses Development Programme and Integrated Programme for Development of Spices and schemes implemented through the Coconut Development Board.

(c) and (d) India has recently presented to World Trade Organisation (WTO) a plan for the elimination of all residual Quantitative Restrictions on imports including those of agricultural products which are currently maintained for balance of Payments purposes. It is proposed to remove the Quantitative Restrictions on several agricultural items such as apple, oranges, cabbage, grapes etc. There are WTO consistent safeguards measures in the form of tariffs, bound rates, anti-dumping and countervailing measures to prevent damage to domestic production through surge in imports.

Implementation of Accelerated Maize Development Project in Bihar

328. SHRI S.S. AHLUWALIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are implementing Accelerated Maize Development Project (AMDP) in Bihar;

(b) if so, the details thereof for the last three years, year-wise; and

(c) the results achieved by the State under the project AMDP during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI): (a) Yes, Sir.

(b) Details of funds released/allocated during last three years under Accelerated Maize Development Programme (AMDP) to the Bihar are as under:—

(Rs. in lakhs)

Years	Funds allocated (GOI's share)	Funds released (GOI's share)
1995-96	114.593	114.593
1996-97	73.10	36.55
1997-98	127.40	

(c) State Government has not utilised the funds released during last two years i.e. 1995-96 and 1996-97. However, the area, production and productivity of maize during last three years in the State are as under:—

Area in '000 hectares
Production in '000 tonnes
Productivity in kg/ha.

Years	Area	Production	Productivity
1994-95	888.90	1462.40	1645.00
1995-96	717.40	1247.60	1739.00
1996-97	726.00	1263.00	1739.67